

Fourteenth Loksabha

Session : 7

Date : 03-03-2006

Participants : Gadhavi Shri Pushpdan Shambhudan

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Title : Need to grant clearance to “The Gujarat Control of Organised Crime Bill, 2003.

SHRI P.S. GADHAVI (KUTCH): Sir, I would like to draw the attention of the Government that the Gujarat State Legislature has passed a Bill – The Gujarat Control of Organised Crime Bill, 2003 – and later on with amendments, this Act was also passed on 2.6.2004. This Bill is pending for the assent of His Excellency, the President of India.

In Gujarat, recently a bomb blast had taken place at Ahmedabad airport. It is revealed from the preliminary examination that RDX was used in this blast. RDX is not available in the country, it is only being supplied by the ISI. ISI is making our country the target. In particular, Gujarat. To control this crime, it is very necessary to get the assent of His Excellency, the President of India to the Gujarat Control of Organised Crime Bill, 2003.

I, therefore, urge upon the hon. Home Minister to see that assent of His Excellency, the President be accorded to the said Bill as expeditiously as possible[R23].

*m02

श्री रतिलाल कालीदास वर्मा (धंधुका) : मैं अपने आपको इस मामले से संबद्ध करता हूं।